

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

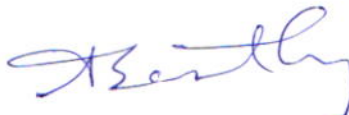
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: DBM Geotechnics & Constructions Ltd.
V/s
Dighi Port Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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7	Advocate Mayur Khandeparkar a/w Akshil Sawarkar i/b Thodur Law Associates For Corporate Debtor		
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7	Senior counsel Dnyanesh Madan a/w Zareens Jigar i/b Khaitan & co		
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ORDER for Operational Creditor
CP No.1382/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 03.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)